NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1147/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF

NAME OF THE PARTIES:

Transport Corporation of India

V/s.

Teracom Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

S. No. NAME

DESIGNATION

SIGNATURE

ORDER

CP No. 1147/I&BP/NCLT/MB/MAH/2017

For having the affidavit disclosing the proof of service has not been filed by the Petitioner, list this matter on 24.07.2017 for filing proof of service.

List this matter on 24.07.2017.

Sd/-V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)